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Title: Resolution regarding approval of recommendations in 2nd Report of the Railway Convention Committee.

MADAM SPEAKER: We will now take up item No. 24.

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): I beg to move:

"That this House approves the recommendations contained in Paras 75, 77, 78, 79, 80, 81, 82 and 84 of the Second Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented in both the Houses of Parliament on 30th August, 2011."

MADAM SPEAKER: The question is:

"That this House approves the recommendations contained in Paras 75, 77, 78, 79, 80, 81, 82 and 84 of the Second Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented in both the Houses of Parliament on 30th August, 2011."

The motion was adopted.
